

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/00393/2018

Wednesday, this the 28th day of August, 2019.

CORAM

Hon'ble Mr.Ashish Kalia, Judicial Member

Stephy Francis, aged 28 years
W/o Linse David V.,
Postal Assistant,
Head Post Office, Kunnamkulam,
Thrissur-680 503.
Residing at Vadukkut Njarayil House,
Parappur-680 552, Thrissur)

Applicant

(Advocate: Mr. C.J.Joy (not present)

versus

1. Senior Superintendent of Post Offices
Department of Posts
Thrissur Division, Thrissur-680 001.
2. Secretary to Government,
Department of Posts,
Ministry of Communications and
Information Technology (Govt of India),
Dak Bhavan, New Delhi-110 116.

Respondents

(Advocate: Mr.Thomas Mathew Nellimoottil, Sr.PCGSC)

The OA having been heard on 28th August, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)

None present for the applicant. None appeared on behalf of the applicant on the last two sittings.

2. Learned counsel for the respondents submits that the relief prayed for in the OA has already been granted.
3. I am satisfied that nothing survives in this OA. The OA is closed.

(Ashish Kalia)
Judicial Member

aa.

Annexures filed by the applicant:

Annexure A1: True copy of the Office Memorandum No.13018/2/2008-Estt.(L) dated 11.9.2008.

Annexure A2: True copy of application dated 13.4.2018 submitted by the applicant to the 1st respondent for Child Care Leave.

Annexure A3: True copy of representation dated 13.4.2018 submitted by the applicant to the 1st respondent along with Annexure A2.

Annexure A4: True copy of the judgment dated 15.4.2014 passed by the Hon'ble Supreme Court in Civil Appeal No.4506 of 2014.

Annexure A5: True copy of the judgment dated 13.6.2017 in WP(C) No.18830/2017 passed by the Hon'ble High Court.

Annexure A6: True copy of the order dated 12.6.2018 of the 1st respondent granting CCL for further period of 2 months from 24.5.2018.

Annexure A7: True copy of the reply dated 18.7.2018 given by the Ministry concerned in the Lok Sabha regarding the staff position in the Department of Posts.

Annexure filed by the respondents:

Annexure R1: True copy of order/memo No.B-439 dated 12.6.2018.